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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-101(Pt-I)/2010/ **201/A**.

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
**The Director i/c
National Judicial Academy India
Bhadbhada Road, Suraj Nagar
Bhopal-462044 (M.P.), India
Fax No. -0755-2696904**

Dated- Guwahati, the 09th January, 2015.

Sub:- **Regional Judicial Conference on "Strengthening Justice Delivery System : Tools and Techniques" (East Zone-2), scheduled to be held from 30th January, 2015 to 01st February, 2015 at Kolkata**

Ref. Your letter No. NJA/Dir./P-894/2014, dated 05th December, 2014

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, has been pleased to **accept your invitation** to attend the aforesaid Regional Judicial Conference, organized by the National Judicial Academy, India in collaboration with West Bengal Judicial Academy under the auspices of Hon'ble Calcutta High Court. **His Lordship will attend the Conference from 30th January, 2015 to 01st February, 2015 and will address the participant in Session 5 : "Problems ailing the Criminal Justice System : How to overcome these problems", scheduled on 31st January, 2015.**

Further, Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, has been pleased to nominate **Hon'ble Mr. Justice Arup Kumar Goswami, Judge, Gauhati High Court, as Resource Person for the Conference. His Lordship will address the participant in Session 6 : "Reducing the Life Span of Civil Litigation : Tools and Techniques", scheduled on 31st January, 2015.**

This is for favour of your kind information and necessary action.

Yours faithfully


OSD-CUM-JOINT DIRECTOR (OFFICIATING),
JUDICIAL ACADEMY, ASSAM

Memo No.HC.VII-101(Pt-I)/2010/ **202 - 214 /A**, dated 09.01.2015

Copy forwarded for information and necessary action to :-

1. The Director, Judicial Academy, Assam.
2. The Director, West Bengal Judicial Academy, Salt Lake, Kolkata.
3. The Registrar General, Calcutta High Court, Kolkata.
4. The Registrar (Vigilance / Admn. / Judl.) Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
6. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
7. Shri S.S.B. Singha, Joint Registrar, Gauhati High Court, Guwahati.
8. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
10. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Arup Kumar Goswami, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
13. Office File.


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM